OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH-WEST) DWARKA DISTRICT COURTS, NEW DELHI

ORDER

In view of official exigencies and in continuation of Order No. 15489-542/Sum. Vac./Judl. Br/DWK/2023 dated 08.06.2023, Order no. 15063-127/Sum.Vac./Judl.Br/DWK/2023 dated 07.06.2023 of this office, is hereby further partially modified to the extent that Sh. Sachin Jain, ADJ-02 is hereby authorised to look after the work which was earlier assigned to Sh. Sumit Dass, ADJ-04 for 20.06.2023 & 21.06.2023 and Sh. Sumit Dass, ADJ-04 is hereby authorised to look after the work which was earlier assigned to Ms. Archana Beniwal, ASJ (FTSC) (POCSO)-01 for 23.06.2023 during Summer Vacation-2023 vide aforesaid order dated 07.06.2023.

Sh. Sumit Dass, ADJ-04 and Sh. Sachin Jain, ADJ-02 shall work from their own court rooms i.e. Court Room No. 606 and Court Room No. 605 respectively.

The rest of the contents of Order dated 07.06.2023 shall remain the same.

(Vipin/Kharb)
Additional Sessions Judge-04/
Offg. Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi

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| No. | | /Sum. Vac./Judl. | Br./DWK/2023 |

Dated: 12/6/23

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- 2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3. The Principal District & Sessions Judges, North-West, South, South-East, East, New Delhi, Shandara, North-East, West, North Districts, Rohini, Saket, Karkardooma and Patiala House Courts Complexes, New Delhi.
- 4. The Principal District & Sessions Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue Courts Complex.
- 5. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
- 6. The Officers Concerned.
- 7. The Office of CMM (S-W), Dwarka Courts.
- 8. All the Branch Incharges, DDO posted at South-West District, Dwarka Courts, New Delhi.
- 9. The Website Committee, Hindi & English, Tis Hazari Courts, Delhi.
- 10. The President/Hony. Secretary, DCBA, New Delhi.
- 11. The President/Hony. Secretary, All Court Complexes, Delhi, New Delhi.
- 12. The Chief Prosecutor, Prosecution Branch, Dwarka Courts.
- 13. The Branch In-charge(s) Computer Branch and R & I for uploading this Order on the web page of District Courts, Dwarka and LAYERS respectively.

Additional Sessions Judge-04/
Offg. Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi